67

692. SHRI RAM BHAGAT PAS-WAN: Will the Minister of CHEMI-CALS AND FERTILIZERS be pleased to state:

- (a) what ar_e the names of chemicals manufactured by M/s. I.T.C, and companies interlinked with M/s. I.T.C;
- (b) whether any fresh proposal from Mjs. 1T.C. has been received by Government to produce chemicals; and
- (c) if so, what are the $detail_s$ in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R. C. RATH): (a) M/s. ITC are not engaged in the manufacture of any chemical. Out of the other companies linked with M/s. ITC M/s. Tribeni Tissues Limited are the only company engaged in the manufacture of one chemical item namely precipitated Calcium Carbonate.

6b) and (c) There is no proposal at present from M/s. ITC Limited for manufacture of chemicals under consideration of the Government.

Parting of Private Sector Companies by Multi-Nationals

693. SHRI SURESH KALMADI; SHRI A. G. KULKARNI;

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that **a** number of Multinationals have quit or want to pull out of som_e of the biggest private sector companies;
- (b) if so, what are the details there, of with regard to the companies which are involved and the impact estimated as a result of these operations; and
- (c) what step_s have been taken by Government to avoid this?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) The Ministry of Chemicals and Fertilizers is not aware of any pull out by the Multi-nationals.

to Questions

(b) and (c) Do not arise.

Profit of Foreign Companies

- 694. DR. LOKESH CHANDRA: Will the Minister) Jof CHEMICALS AND FERTILIZERS be pleased to refer to the answer to Unstarred Question 491 given in the Rajya Sabha on the llth October, 1982 and state:
- (a) what is the expenditure on imports of raw materials, capital goods and other items and earnings on account of export of drug of ten foreign companies having equity of 40 per cent and less and for totally Indian companies during the last three years;
- (b) whether it is a fact that the expenditure on imports of foreign companies is much more than the expenditure on imports of Indian companies; and
- (c) what steps have been taken by Government to ensure that operations of foreign drug companies do not result in net drain on foreign exchange resources of the country?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) and (b) Information is being collected and would be laid on the Table of the Rajya Sabha.

- (c) The following steps have been taken to ensure that foreign exchange is not spent without proper justification by drug manufacturers:
 - (i) The imports of bulk drugs, raw materials and chemicals and their price are monitored on a regular and continuous basis in my Ministry. Wherever it is found that imports are being made in contravention of the conditions of the industrial licenses or at higher prices, suitable action is taken.